## GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

## NOTIFIC ATION

Dated Shillong, the 12th August, 2025

No. LJ(B) 21/2014/40 - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following Assistant Commissioners as the Executive Magistrate within North Garo Hills District, with immediate effect until further orders -

- 1. Dr. Digonta Hajong, MCS, Assistant Commissioner.
- 2. Shri. Julius R. Marak, MCS, Assistant Commissioner.
- 3. Smt. Osamaphi Lyngdoh, MCS, Assistant Commissioner.

Sd/(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law Department
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Memo No. LJ (B) 21/2014/40 - A, Copy forwarded to:-

Dated Shillong, the 12<sup>th</sup> August, 2025

- 1. The Deputy Commissioner, North Garo Hills District, Resubelpara with reference to your letter No. NGHD/Judl/10/2014/5894 Dt. 06.08.2025.
- 2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
- 3. Personnel & A.R. (A) Department for information.
- 4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sanna

Deputy Secretary to the Govt. of Meghalaya, Law (B) Department.